



കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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		1192 മകരം 4 4th Makaram 1192	
		1938 പൗഷം 27 27th Pousha 1938	

PART IV

Private Advertisements and Miscellaneous Notifications

PALACE ADMINISTRATION BOARD

NOTIFICATION

Under the provision 4 of the Proclamation IX of 1124 Cochin dated 29-6-1949 promulgated by the Maharaja of Cochin, I hereby renominate the following member of the Cochin Royal Family as Trustee of the Palace Administration Board for a period of three years from 7-12-2016.

- Sri Rama Varma Nandakumaran Thampuran,
S/o Vellakkat Manakkal Damodaran Bhattathiripad,
Palace No. 6, Infort,
Tripunithura
Trustee

B-29,
Vrindavan Colony,
Chevayur,
Kozhikode-673 017.

(Sd.)
Ravi Varma Kochaniyan Thampuran
Valiya Thampuran of Cochin.